NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-03-2023 (WEDNESDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER	**: --**
PETITION NUMBER	**: Comp.Appl(CA)/8(CHE)2022**
NAME OF THE PETITIONER	**: M/s. Sri Thirumalai Caarbides Private Limited**
NAME OF THE RESPONDENT(S)	**: Registrar of Companies, Puducherry**
UNDER SECTION	**: Sec 252(3) of CA, 2013**

ORDER

Ld. Counsel Mr.Ganesh V.Arnala appears for Applicant. Ld. Counsel Mr.Avinash Krishnan Ravi appears for ROC, Puducherry.

ROC report is awaited.

List the matter on **03.05.2023** for hearing.

-Sd-

SAMEER KAKAR
Member (Technical)

-Sd-

SANJIV JAIN
Member (Judicial)

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